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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

D.A. No. 1664/95

New Delhi, this the 7th day of September, 1995

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

Hon'ble Shri R.K.Ahooja, Member(A)

Shri S.K. Chadha
Retd. Additional Economic Adviser
C-II/45, Lajpat Nagar
New Delhi-24.

....Applicant

(By Shri K.P.Sunder Rao, Advocate)

Versus

Union of India through

1. The Secretary
Ministry of Finance
Department of Economic Affairs
I.E.S. Division, North Block
NEW DELHI.
2. The Establishment Officer
Department of Personnel
North Block
New Delhi.
3. The Secretary
Union Public Service Commission
Dholpur House
New Delhi.

(By None)

....Respondents

O R D E R (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

The applicant retired from service on superannuation on 31.7.1995. He is aggrieved by the fact that though the Departmental Promotion Committee had cleared his case for promotion, and though the Cabinet Appointment Committee approved his promotion to the post of Senior Administrative Grade of Indian Economic Services (IES), no order of promotion was issued till the date of his retirement and that seven officers were promoted by an order dated 4.8.1995,

which was calculated to deprive him of this opportunity of being ^{promoted} ~~proved~~. Hence, this application for a declaration of the impugned action of the respondents as illegal, arbitrary, irrational, discriminatory and violative of Articles 14 & 16 of the Constitution of India and for a direction to the respondents to promote the applicant to the Senior Administrative Grade of India Economic Service w.e.f. 12.5.1995.

2. After arguing the case for sometime on admission, the learned counsel for the applicant seeks permission to withdraw this application with liberty to take up the matter further with the respondents and in case, if he is not satisfied with the result thereof, to seek appropriate relief, ^{having} ~~having~~ such liberty to the applicant. The application is closed as withdrawn.

R. K. Ahooja
(R.K. AHOOJA)
Member(A)

A. V. Haridasan
(A.V. HARIDASAN)
Vice-Chairman(J)

/RAO/